

**DECLARATION OF ASSETS AS ON 15.03.2013 IN THE FORM OF REAL ESTATE  
OR INVESTMENTS AS PER THE FULL COURT RESOLUTION DATED 7<sup>TH</sup> MAY 1997  
AND REITERATED ON 8<sup>TH</sup> JULY, 2008.**

**As on 30<sup>th</sup> March, 2013**

A. Name of Judge : Sanjiv Khanna

B. Spouse

C. Dependent Family Members and relationship:

C.1 Dependant No. 1 : Son age 20 years

**1. Real Estate (immovable property)**

1.1 Real Estate (immovable property) of the Judge

S.No.	Description	Remarks
1.	Three bed room DDA flat with garage in South Delhi	Was jointly acquired with brother. Converted into free hold in 2000. Brother released his half share for consideration on 21 <sup>st</sup> February, 2013. On Rent.
2.	Share in house and land underneath measuring amount 326 sq. yds. in East Delhi	Inherited along with brother, under a Will, from father after his death in 2004. On Rent.
3.	Share in Dev Raj Khanna-HUF, part owner of house with undivided share in land at Dalhousie, Himachal Pradesh.	This ancestral property was acquired and built by grandfather several years before partition. Mentioned as HUF property in the Will of father.

1.2 Real Estate (immovable property) of the Judge's spouse

S.No.	Description	Remarks
	NIL	

1.3 Real Estate (immovable property) of Judge's dependant No. 1.

S.No.	Description	Remarks
	NIL	

2. Investments.

2.1 Investments of the Judge

2.1.1 Shares

S.No.	Description	Number	Remarks
01.	ULL Ltd.	500 shares of Rs.10/- each	
02.	NHPC Ltd.	175 shares of Rs.10/- each	

2.1.2 Mutual Funds

S.No.	Description	Remarks
	NIL	

2.1.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1.	Deposits in Banks	Rs.12,00,000/- (approx.)	Includes FDR, Savings etc.
2.	PPF	Rs.29,65,000/- (approx.)	Account was opened in 1989.
3.	GPF	Rs. 14,64,000/- (approx.)	
4.	LIC Money Back Policy	One	Yearly premium Rs.29,825/-

## 2.2 Investment of Judge's spouse

Remarks : First income tax return was filed for AY 1978-79.

### 2.2.1 Shares

S.No.	Description	Remarks
01.	ATV 654 shares	
02.	Grasim 55 shares	
03.	HDFC Bank – 500 shares	
04.	L&T – 400 shares	
05.	OBC – 100 shares	
06.	Reliance Infrastructure – 43 shares	
07.	Reliance Communications – 586 shares	
08.	Reliance Capital – 29 shares	
09.	Reliance Industries – 1172 shares	
10.	Reliance Power – 146 shares	
11.	Piramal Enterprises Ltd.– 67 shares	
12.	Piramal Life Sciences – 6 shares	
13.	Piramal Glass – 3 shares	
14.	SBI – 62 shares	
15.	Ultratech Cement – 31 shares	
16.	NHPC – 175 shares	
17.	Coal India – 50 shares	

Remarks : Shares are jointly held with her father.

### 2.2.2. Mutual fund

S.No.	Description	Remarks
	NIL	

### 2.2.3. Deposits and other Financial Investments.

S.No.	Description	Amount	Remarks
1.	Deposits in Bank/FDRs/ Bonds/Savings etc.	Rs.17,20,000/- (approx.)	Deposits/accounts are joint with her parents.
2.	PPF	Rs.13,20,000/- (aprox.)	Account opened in 1991.

**2.3 Investments of Judge's Dependant No. 1.**

**2.3.1 Shares**

S.No.	Description	Number	Remarks
		NIL	
01.			

**2.3.2 Mutual Funds**

S.No.	Description	Remarks
	NIL	

**2.3.3 Deposits and other Financial Investments**

S.No.	Description	Amount	Remarks
1.	Deposits in Banks	Rs.17,000/- (approx.)	
2.	PPF	Rs.5,20,000/- (approx.)	

**3. Other remarks:**

Signature of the Judge : \_\_\_\_\_

Date: 4<sup>th</sup> April, 2013.